

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

TA No.62/1844/2020



This the 25th day of November, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Ghulam Mohammad Mir, Age: 57 years, S/o: Ali Mohammad Mir, R/o: Puchal, Pulwama.
2. Syed Arshid Hussain, Age: 34 years, S/o: Hussain Ahmad Shah R/o: Lal Bazar, Srinagar.

.....Applicants

(Advocate: Mr. Syed Musaib)

Versus

1. Commissioner Secretary to Government Revenue Department, J&K, Srinagar.
2. Custodian General, J&K, Srinagar.
3. Custodian Evacuee Property, Kashmir.

.....Respondents

(Advocate:- Mr. Amit Gupta, Additional Advocate General)

O R D E R
[O R A L]

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicants submits that he has been instructed by the applicants to seek permission of this Tribunal to withdraw the TA, since their grievance had been redressed.

2. Permission is accorded.

3. The T.A. is dismissed as withdrawn. There shall be no order as to costs.

(A.K. BISHNOI)
MEMBER (A)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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